

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 106
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.
Vs.

.... Applicant/petitioners

Earth Iconoic Infrastructures Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 31.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : Mr. Shashank Raghav, Adv. for Homebuyers
Mr. R.Soundararajan, Adv. for Noida Special Economic Zone
Mr. Atul Sharma and Ms. Renuka Iyer Advocates for Earch United Consumer Association

For the respondent : Mr. H.C Manchanda Liquidator
Mr. Rakesh Kumar, Ms. Preeti Kashyap and Mr. Ankit Sharma Advocates for the Liquidator.

ORDER

IA-3787(PB)/2020:-

At request, list this matter on 28.04.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(K.K. VOHRA)
MEMBER (TECHNICAL)